

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI**

C.P No. 90/(MAH)/2014
CA No. 26/2015

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2017

NAME OF THE PARTIES: Mr. Mukesh Kothari
V/s.
M/s. Jetex Carborators Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Vishnu Shriam.	Advocate ILB Phoenix Legal for the Respondents	 17/03/17

Order

CA 26/2015 IN CP 90/NCLT/MB/MAH/2015

At the request of the Petitioner, list this matter on 21-04-2017.

Sd/-

B.S.V. PRĀKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)